GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 1561. TO BE ANSWERED ON TUESDAY, THE 29TH JULY, 2025.

PM EKTA MALL SCHEME

1561. SHRI RAMPRIT MANDAL:
SHRI KAUSHALENDRA KUMAR:
SMT. LOVELY ANAND:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the names of the States and tourist places in the country where 27 malls have been selected and approved so far under the PM Ekta Mill scheme;
- (b) the amount of financial assistance provided by the Government to each of said PM Ekta Malls; and
- (c) the details of the norms fixed with regard to the selection process of malls under the said scheme?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a)& (b): All States are encouraged to establish PM Ekta Mall (Unity Mall), announced in the Union Budget 2023-24, for the promotion and sale of ODOP products (One District, One Product), Geographical Indication (GI) products, and other handicrafts from across the country. The Proposed Mall has provision for dedicated space for each Union Territory and State to display their ODOP products. In the fiscal year 2023-24, under Part- VI (Unity Mall) of the 'Scheme for Special Assistance to States for Capital Investment 2023-24 (SASCI)' of Department of Expenditure, Ministry of Finance Rs.5000 Cr was allocated for construction of PM Ekta Malls in all States. Under which upon recommendation of

Department for Promotion of Industry and Internal Trade (DPIIT), Department of Expenditure has approved Detailed Project Reports' (DPRs) of 27 States

. The details of fund sanctioned/released is as below:

S. No.	States	Place where PM Ekta Mall being constructed	Amount sanctioned by DOE, FY 2023-24 (In Crores)
1	Andhra Pradesh	Visakhapatnam	172
2	Arunachal Pradesh	Itanagar	188
3	Assam	Guwahati	226
4	Bihar	Patna	212.689
5	Chhattisgarh	Raipur	200.77
6	Goa	Chimbel	100
7	Gujarat	Surat	202
8	Haryana	Karnal	155
9	Himachal Pradesh	Dharamshala	132
10	Jharkhand	Ranchi	162.92
11	Karnataka	Mysuru	192.99106
12	Kerala	Thiruvananthapuram	120
13	Madhya Pradesh	Ujjain	284
14	Maharashtra	Navi Mumbai	195.136
15	Manipur	Imphal	149
16	Meghalaya	New Shillong	132
17	Mizoram	Aizawl	127
18	Nagaland	Chumukedima	145
19	Odisha	Bhubaneshwar	187.12
20	Punjab	Amritsar	159
21	Rajasthan	Jaipur	202
22	Sikkim	Gangtok	106
23	Tamil Nadu	Chennai	223
24	Telangana	Hyderabad	202
25	Tripura	Agartala	114
26	Uttar Pradesh	Agra, Lucknow, and Varanasi	
27	Uttarakhand	Haridwar	136
	Total		4795.87306

(c): The SASCI guidelines issued by Department of Expenditure provided for an amount of Rs. 5000 crore for setting up of one Ekta Mall per State, to be setup preferably in the State-capital, on a 'first come first serve basis'. The guidelines also have a provision for considering setting up of the Unity Mall in the financial-capital or a prominent tourism Centre of the State. An amount of Rs.5,000 crore has been earmarked for the Scheme. This will be provided to the States on 'First-come First-served basis. Exception has been given to State of U.P, being a large state, to construct 3 Ekta Malls within the allocated budget. The land for the mall is made available by the State Government free of cost or the cost of acquisition of the land is borne by the State Government.
